

- (6) Proper planning and timely execution of works pertaining to annual overhaul/capital maintenance jobs.

Overbilling of Telephones in Delhi

3393. SHRI V. S. VIJAYARAGHAVAN
Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether overbilling of telephones in Delhi occurs very frequently ;

(b) if so, whether complaints to this effect have been received ; and

(c) the steps taken to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) No Sir. However, we do receive complaints from a few subscribers alleging receipt of bills more than they had anticipated. Such complaints are received in respect of less than 1% of the bills issued.

(c) Following steps have been taken to reduce the actual incidence of over-billing.

1. Preventive measures to see that tampering of exchange meters does not take place.
2. Restricting entry in the meter rooms.
3. Locking of DPs/Pillars and Cabinets, in outdoor plants.
4. Routine testing of Subscribers meter.
5. Periodic testing of STD barred Telephones.
6. Improvement of outdoor plants to minimise any interconnections.
7. Fortnightly meter readings are examined to see whether there are any extraordinary spurts in the meter readings. If any such cases are noticed, tests are carried out and the equipment is checked. In certain cases the number is also put on parallel meter observation.
8. Rigorous checks on data entry to computer.

9. Pre-despatch screening of heavy bills.

Cordless Telephones in Metropolitan Cities

3394. SHRI V.S. VIJAYARAGHAVAN :
Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether cordless telephone has been introduced in the metropolitan cities :

(b) if so, the details thereof ;

(c) whether there is any proposal to extend it to other cities ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) Yes, Sir. Use of cordless telephone has been permitted as an attachment to the telephone with a range not exceeding 100 meters. It can be used after obtaining a licence from the Department of Telecommunications subject to fulfilment of certain technical conditions.

(c) and (d) Use of cordless telephone is permitted throughout the country on the conditions indicated in reply to paras (a) and (b) above.

Expansion of Haldia Oil Refinery

3395. SHRI AMAR ROYPRADHAN :
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have decided to depend the existing capacity of Haldia Oil Refinery in order to meet the requirement of Naphtha by the Haldia Petro-Chemical Complex :

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) to (c) There is no proposal to expand the Haldia Refinery during the 7th Plan. Naphtha will be available for the Haldia Petro-Chemical Complex from other indigenous sources and by imports, if necessary.